कृषि और सिंचाई मन्त्री (श्री सुरजीत सिंह बरनाला) : (क) और (ख). जी हां। 18 अप्रैल, 1977 को दूध की गाड़ी पर काम करने वाले दिल्ली दुग्ध योजना के चार कर्मचारी उस समय पकड़े गए थे, जब कि वे अस्पतालों को सप्लाई किए जाने वाले दूध के डिब्बों में पानी मिला रहे थे। पता लगाने वाले फील्ड अधिकारी ने गाड़ी के सारे दूध को विश्लेषण के लिए दिल्ली दुग्ध योजना की केन्द्रीय डेरी में भेजने का आदेश दिया। इस घटना से सम्बन्धित दूध की गाड़ी के ड्राइवर को निलम्बित कर दिया गया और उसके विरुद्ध अनुशासनात्मक कार्यवाही शुरू की गई है। दैनिक मजदूरी पर काम करने वाले तीन कर्मचारियों को नौकरी से हटा दिया गया है।

आवंटित भूमि का कब्जा

2452. **श्री हर गोविन्द वर्मा** : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भूमि आवंटन में बंटी भूमि के कब्जे अब तक दिये जा चुके हैं ; और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) और (ख). भारत सरकार के पास उपलब्ध जानकारी के अनुसार राज्यों तथा संघ राज्य क्षेत्रों द्वारा अधिकतम सीमा के बाद फालतू लगभग 20 लाख एकड़ भूमि कब्जे में ली गई है और इसमें लगभग 12,05,000 एकड़ भूमि का वितरण किया जा चुका है। अधिकतम सीमा से फालतू भूमि के अतिरिक्त राज्य सरकारों संघ राज्य क्षेत्र प्रशासनों ने फालतू उसर भूमि का भी आवंटन किया। सम्बन्धित राज्य सरकार संघ राज्य क्षेत्र द्वारा कब्जा दे दिया गया है। कब्जा देने में विलम्ब होने के निम्नलिखित मुख्य कारण हैं :—

1. कानूनी कार्यवाही ; और

2. आवंटित भूमि का सीमांकन करने में विलम्ब।

Survey regarding consumption of Liquor

2453. SHRI K. MALLANNA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have conducted any survey in selected areas of different States to ascertain the extent to which the consumption of liquor had decreased or increased and whether more shops have also been opened; and

(b) if so, the findings thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) the Government of India, Department of Social Welfare, have not conducted any such survey.

(b) The question does not arise.

Central Aid for Land Allottees in Maharashtra

2454. DR. BAPU KALDATY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Central Government had sanctioned a scheme for

grant of financial assistance to assignees of surplus land in 1975;

(b) the actual demand from Government of Maharashtra in this regard and the amount actually given to Maharashtra;

(c) whether the Government of Maharashtra has requested the Central Government to continue the scheme during 1977-78; and

(d) if so, decision of the Government on Maharashtra Government's request?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) The Government of Maharashtra asked for a sum of Rs. 4,25,00,000 for the period upto August 1976. The Government of India sanctioned a sum of Rs. 1,30,00,000.

(c) Yes, Sir.

(d) The State's demand will be considered along with the demands of other States and Union Territories when the budgetary provision for this purpose is available.

डेरी उद्योग के विकास के लिये न्यूज़ीलैण्ड के साथ बातचीत

2455. श्री कृष्ण कुमार गोयल :
श्री उग्रसेन :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या डेरी उद्योग के विकास के लिए न्यूज़ीलैंड के साथ बातचीत चल रही है; और

(ख) यदि हां, तो इस बातचीत में क्या प्रगति हुई है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं होता ।

Cooperative Banks in Delhi

2456. SHRI SATYA DEO SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) total number of Cooperative Banks functioning in the Union Territory of Delhi, alongwith their names;

(b) total number of members of each such banks as on 1st June, 1977;

(c) total number of cases—bank wise—pending in courts against defaulting members; and

(d) steps being taken by the Government to check and improve the the working of Cooperative Banks in Delhi?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). There is one State Cooperative Bank and 16 Primary Cooperative Banks functioning in the Union Territory of Delhi. The names and the total number of members of each of these banks as on 1st June, 1977 are given in the Statement, laid on the Table of the House. [*Placed in Library. See* No. LT-601/77.]

(c) The total number of arbitration cases filed against defaulters—bank-wise-are given in Statement-II laid on the Table of the House. [*Placed in Library. See* No. LT-601/77].

(d) (1) The Cooperative Banks are also governed by the Banking Regulation Act 1949 and the inspection thereof is periodically carried out by the Reserve Bank of India. The irregularities pointed out in the inspec-